

CBI Case No. 111/2019
CBI Vs. Narayan Diwakar & Ors.
(Delhi Galla Shramjeevi CGHS)

27.08.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel of accused A-4
Sh. R.S. Ahuja, Ld. Counsel for accused A-7 and A-8
Sh. Anil Kumar, Ld. Counsel for accused A-5
Sh. S.K. Bhatnagar, Ld. Counsel for accused Ramesh Chander and
P.K. Thirwani

None for other accused persons.

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for examination of one of the concerned doctors who
had given report regarding mental capacity of accused Ramesh Chander.
However, in terms of administrative orders of Hon'ble High Court, presently
statement is not being recorded due to Covid pandemic.

Put up for same purpose on 28.09.2020.

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BANSAL
Date: 2020.08.27 12:59:22
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SANJAY BANSAL
(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
27.08.2020

27.08.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel of accused A-1 and Amicus Curiae
for A-2

Sh. Bhavtosh Sharma, Ld. Counsel for accused A-3, 4, 5 and 6

None for other accused persons.

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for examination of one of the concerned doctors who
had given report regarding mental capacity of accused Ramesh Chander.
However, in terms of administrative orders of Hon'ble High Court, presently
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Put up for same purpose on 28.09.2020.

**SANJAY
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Date: 2020.08.27
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(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
27.08.2020

CBI Case No. 118/2019
CBI Vs. Narayan Diwakar & Ors.
(Chanakya CGHS)

27.08.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel of accused A-1 and A-3
Sh. R.S. Ahuja, Ld. Counsel for accused A-9 and A-11
Sh. D.S. Kohli, Ld. Counsel for accused A-8
Sh. Anil Kumar, Ld. Counsel for accused A-5 and A-7
Sh. S.K. Bhatnagar, Ld. Counsel for accused Ramesh Chander and
Rakesh Kumar

None for other accused persons.

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for examination of one of the concerned doctors who
had given report regarding mental capacity of accused Ramesh Chander.
However, in terms of administrative orders of Hon'ble High Court, presently
statement is not being recorded due to Covid pandemic.

Put up for same purpose on 28.09.2020.

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(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
27.08.2020

CBI Case No. 243/2019
CBI Vs. Vishwanath Aggarwal & Ors.
(Shri Narayan CGHS)

27.08.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel of accused A-1, A-2, A-3, A-6, A-9
and Amicus Curie A-5

Sh. S.K. Bhatnagar, Ld. Counsel for accused Vinod Kumar Bhardwaj

None for other accused persons.

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for examination of one of the concerned doctors who
had given report regarding mental capacity of accused Ramesh Chander.
However, in terms of administrative orders of Hon'ble High Court, presently
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Put up for same purpose on 28.09.2020.

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Date: 2020.08.27 12:58:18
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(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
27.08.2020

CBI Case No. 82/2019
CBI Vs. Mahanand Sharma & Ors.
(RPF CGHS)

27.08.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel of accused A-8 and A-12
Sh. R.S. Ahuja, Ld. Counsel for accused A-1, A-3, A-6 and A-13
Sh. Ranjay, Ld. Counsel for accused A-10
Sh. Shaurya Lamba, Proxy Counsel for accused A-11
Sh. S.K. Bhatnagar, Ld. Counsel for accused Ramesh Chander and
P.K. Thirwani

None for other accused persons.

This case has been taken up through video conferencing via Cisco
Webex app.

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had given report regarding mental capacity of accused Ramesh Chander.
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**SANJAY
BANSAL**

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SANJAY BANSAL
Date: 2020.08.27
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(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
27.08.2020